

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)
APPEAL NO. 70 OF 2017

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :
DCM Shriram Ltd.

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Ms. Swapna Seshadri
Ms. Ritu Apurva

Counsel for the Respondent(s)

:

Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. Ashutosh Jain, Sr. Adv.
Mr. Ajatshatru S. Mina
Mr. Anish Sharma for R-2

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-3

Ms. Kavita Parihar Rep. NRLDC

Mr. Naresh Kumar Agarwal
AEN (SOLD) SLDC RVPNJ

ORDER

Arguments are completed in this matter.

Written submissions shall be filed by 14.10.2019.

List the matter for compliance on **14.10.2019**.

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson